

**THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI SONTOSH MOHAN DEV) :**

Posts

(a) to (c). Agartala and Imphal Head Post Offices fulfil the conditions for upgradation to the gazetted status. However, as upgradation to the gazetted status involves creation of some new posts, it is not possible to upgrade these offices in the context of ban on creation of new posts.

Telecom.

(a) The Telegraph offices at Imphal and Agartala have been upgraded on 29.11.84 and 29.5.85 respectively.

(b) and (c). Does not arise.

Report on Judicial Reforms

1104. SHRI D.K. NAIKAR :
SHRIMATI PATEL RAMABAN
RAMJIBHAI MAVANI :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Law Commission has submitted its reports on judicial reforms;

(b) if so, when and the details of the recommendations; and

(c) the action taken or proposed to be taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) to (c). The Law Commission has submitted to the Government 114th Report on Gram Nyayalaya on 12th August, 1986 and 15th Report on Tax Courts on 28th August, 1986. Action is being taken to lay copies of these reports on the table of Parliament. Thereafter, an indepth study of these reports will be made and a decision will be taken as to whether, and if so on what lines, the recommendations contained therein are to be implemented by legislation.

**Plan to Restructure divisions of Indian
Drugs and Pharmaceuticals Limited**

1106. SHRI H.N. NANJE GOWDA :
SHRI G.S. BASAVARAJU :

Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal to restructure all the divisions of the Indian Drugs and Pharmaceuticals Ltd ;

(b) whether any time bound programme has been prepared for this; and

(c) the main features of the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAI-CHANDRA SINGH) : (a) to (c). At the instance of the Government the company set up an in-house task force to identify the constraints and opportunities in respect of each of its Divisions and to come out with concrete plan for their rehabilitation and revival. On the basis of the analysis made by the task force, the company is reviewing the rehabilitation plan.

Starting of work on HBJ Pipeline

1107. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether work on the HBJ pipeline has begun;

(b) if so, whether Government apprehend delay in its completion due to late start;

(c) whether work on the compressor stations also has begun; and

(d) whether compressor station machinery would be indigenous ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir.

(d) Machinery for the compressor stations is partly indigenous, and partly imported.